

**IN THE HIGH COURT OF BOMBAY AT GOA**

**LD-VC-CW-16-2020**

THE MANAGING COMMITTEE OF SHREE RUDRESHWAR DEVASTHAN .... **Petitioner**

*Versus*

STATE OF GOA & ORS. .... **Respondents.**

Mr. Preetam Talaulikar, Advocate for the Petitioner.

Mr. Devidas J. Pangam, Advocate General with Mr. S. P. Munj, Additional Government Advocate for the Respondents.

AND

**LD-VC-OCW-11-2020**

SHRI GURUDATTA R. KUNDAIKAR & ANR. ... **Intervenor**

IN

THE MANAGING COMMITTEE OF SHREE RUDRESHWAR DEVASTHAN ..... **Petitioner.**

*Versus*

STATE OF GOA & ORS. .... **Respondents.**

Mr. Shirin Naik, Advocate for the Intervenor.

Mr. S. N. Joshi with Ms. S. Joshi, Advocates for Respondent No. 5.

**Coram : M. S. SONAK**

**Date : 19<sup>th</sup> May, 2020.**

***P. C.:***

Learned Advocate General hands in Order dated 18.05.2020 made by the Deputy Collector/SDO.

2. The learned Counsel for the Respondents as well as the proposed Intervenor seeks some time to obtain instructions in the light of the Order now tendered by the learned Advocate General. Accordingly, stand over to 28.05.2020.

***M. S. SONAK, J.***

msr.